

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

14(ND)2013

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018.

NAME OF THE COMPANY: M/s. Sidharth Gupta V/s. Rekha Gupta & Ors.

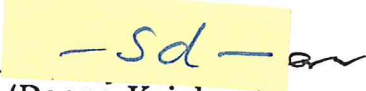
SECTION OF COMPANIES ACT: 397/398

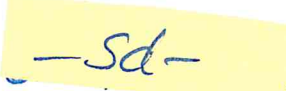
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present:	Mr. Saurabh Kalia, Advocate for the Petitioner.		
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ORDER

This application is for fixing a date in the CP. Notice of the same be effected on the respondents through counsel returnable on 25th September, 2018. Dasti.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)